GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.1801 ANSWERED ON 01.08.2024

ELECTRIFICATION OF HOUSEHOLD UNDER SAUBHAGYA YOJANA

1801 SHRI C N ANNADURAI:

Will the Minister of POWER be pleased to state:

(a) the total quantity of power generated in the country during the last three years and the current year;

(b) whether the Government has achieved complete electrification of households under Saubhagya Yojana;

(c) if so, the details thereof, State/UT-wise including Tamil Nadu;

(d) the financial assistance provided by the Government under Saubhagya Yojana, State/UT-wise;

(e) whether any challenge has been faced during the implementation of the said scheme and if so, the details thereof;

(f) whether the Government is having any plan for electrification of any left out household;

(g) if so, whether the Government has issued any directions in this regard and if so, the details thereof;

(h) whether the Government has approved/sanctioned any new project for electrification of households across the country including Tamil Nadu; and

(i) if so, the details thereof, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : The total quantity of power generated in the country during the last three years and the current year (upto June, 2024) is given at Annexure-I.

(b) to (g): Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective to achieve the universal household electrification in the Country. Under SAUBHAGYA, all willing un-electrified household in rural areas and all willing poor household in urban areas of the Country were provided electricity connection. A total of 2.86 Crore households of the country were provided electricity connection. The details of State-wise Household Electrification and grant disbursed are given at Annexure–II and Annexure-III.

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Government of India is further supporting States under the ongoing Revamped Distribution Sector Scheme (RDSS) for electrification of those unelectrified households which were left out under SAUBHAGYA.

In addition, all identified Particularly Vulnerable Tribal Groups (PVTG) Households under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for on-grid electricity connection are eligible for funding under RDSS.

The following challenges were faced during implementation of Saubhagya scheme:

- (i) Households scattered in inaccessible & remote areas.
- (ii) Difficult & Hilly terrain, inclement weather, Riverine/Marshy/Snow bound areas.
- (iii) Poor/inadequate power infrastructure.
- (iv) Locations in Left Wing Extremism affected areas.
- (v) Forest areas requiring clearance.
- (vi) Non-availability of materials (like Poles, Distribution Transformers, Meters, etc.) at local level.
- (vii) Various Right of Way issues.

(h) & (i) : The State/UT-wise details of Household electrification (including Tamil Nadu) under RDSS (PVTG+Addl HHs) are given at Annexure-IV.

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ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1801 ANSWERED IN THE LOK SABHA ON 01.08.2024

The total quantity of power generated in the country during the last three years and the current year (upto June, 2024)

(All figures are in Million Units)

	2021-22	2022-23	2023-24	2024-25 (Upto June)
Total Power Generated	1,491,859.37	1,624,465.61	1,739,091.19	484,000.61

ANNEXURE REFERRED IN REPLY TO PARTS (b) TO (g) OF UNSTARRED QUESTION NO. 1801 ANSWERED IN THE LOK SABHA ON 01.08.2024

SI. No.	Name of the States	No of Households electrified from 11.10.2017 to 31.03.2022
1	Andhra Pradesh*	181,930
2	Arunachal Pradesh	47,089
3	Assam	2,326,656
4	Bihar	3,259,041
5	Chhattisgarh	792,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	377,045
10	Jharkhand	1,730,708
11	Karnataka	383,798
12	Ladakh	10,456
13	Madhya Pradesh	1,984,264
14	Maharashtra	1,517,922
15	Manipur	108,115
16	Meghalaya	200,240
17	Mizoram	27,970
18	Nagaland	139,516
19	Odisha	2,452,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	2,127,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	515,084
26	Tripura	139,090
27	Uttar Pradesh	9,180,571
28	Uttarakhand	248,751
29	West Bengal	732,290
	Total	28,613,424

State-wise electrification of households since launch of Saubhagya Scheme including Additional Households achievement under DDUGJY

* Not funded under Saubhagya

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ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PARTS (b) TO (g) OF UNSTARRED **QUESTION NO. 1801 ANSWERED IN THE LOK SABHA ON 01.08.2024** * * * * * * * * * * * * *

The details of State wise grant disbursed

S. No.Name of the StatesGrant Released to the States/UTs under Saubhagya1Arunachal Pradesh1602Assam7053Bihar4914Chhattisgarh3795Haryana86Himachal Pradesh27J&K518Jharkhand2849Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169Total6,305			(Rs. in Crores)
2 Assam 705 3 Bihar 491 4 Chhattisgarh 379 5 Haryana 8 6 Himachal Pradesh 2 7 J&K 51 8 Jharkhand 284 9 Karnataka 48 10 Kerala 66 11 Ladakh - 12 Madhya Pradesh 554 13 Maharashtra 218 14 Manipur 91 15 Meghalaya 206 16 Mizoram 41 17 Nagaland 54 18 Orissa 323 19 Punjab 1 20 Rajasthan 305 21 Sikkim 2 22 Telangana 17 23 Tripura 267 24 Uttar Pradesh 1,815 25 Uttarakhand 50 <	S. No.	Name of the States	
3 Bihar 491 4 Chhattisgarh 379 5 Haryana 8 6 Himachal Pradesh 2 7 J&K 51 8 Jharkhand 284 9 Karnataka 48 10 Kerala 66 11 Ladakh - 12 Madhya Pradesh 554 13 Maharashtra 218 14 Manipur 91 15 Meghalaya 206 16 Mizoram 41 17 Nagaland 54 18 Orissa 323 19 Punjab 1 20 Rajasthan 305 21 Sikkim 2 22 Telangana 17 23 Tripura 267 24 Uttar Pradesh 1,815 25 Uttarakhand 50 26 West Bengal 169 <td>1</td> <td>Arunachal Pradesh</td> <td>160</td>	1	Arunachal Pradesh	160
4Chhattisgarh3795Haryana86Himachal Pradesh27J&K518Jharkhand2849Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	2	Assam	705
5Haryana86Himachal Pradesh27J&K518Jharkhand2849Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	3	Bihar	491
6Himachal Pradesh27J&K518Jharkhand2849Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	4	Chhattisgarh	379
7 J&K 51 8 Jharkhand 284 9 Karnataka 48 10 Kerala 66 11 Ladakh - 12 Madhya Pradesh 554 13 Maharashtra 218 14 Manipur 91 15 Meghalaya 206 16 Mizoram 41 17 Nagaland 54 18 Orissa 323 19 Punjab 1 20 Rajasthan 305 21 Sikkim 2 22 Telangana 17 23 Tripura 267 24 Uttar Pradesh 1,815 25 Uttarakhand 50 26 West Bengal 169	5	Haryana	8
8Jharkhand2849Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	6	Himachal Pradesh	2
9Karnataka4810Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	7	J&K	51
10Kerala6611Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	8	Jharkhand	284
11Ladakh-12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	9	Karnataka	48
12Madhya Pradesh55413Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	10	Kerala	66
13Maharashtra21814Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	11	Ladakh	-
14Manipur9115Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	12	Madhya Pradesh	554
15Meghalaya20616Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	13	Maharashtra	218
16Mizoram4117Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	14	Manipur	91
17Nagaland5418Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	15	Meghalaya	206
18Orissa32319Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	16	Mizoram	41
19Punjab120Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	17	Nagaland	54
20Rajasthan30521Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	18	Orissa	323
21Sikkim222Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	19	Punjab	1
22Telangana1723Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	20	Rajasthan	305
23Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	21	Sikkim	2
23Tripura26724Uttar Pradesh1,81525Uttarakhand5026West Bengal169	22	Telangana	17
25Uttarakhand5026West Bengal169	23		267
26 West Bengal 169	24	Uttar Pradesh	1,815
	25	Uttarakhand	50
Total 6,305	26	West Bengal	169
		Total	6,305

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ANNEXURE REFERRED IN REPLY TO PARTS (h) & (i) OF UNSTARRED QUESTION NO. 1801 ANSWERED IN THE LOK SABHA ON 01.08.2024

The State/UT-wise details of Household electrification (including Tamil Nadu) under RDSS (PVTG+Addl HHs)

•		Sanctioned	Sanctioned	Total	Households		
S.	Name of State	Outlay (Rs.	GBS (Rs.	Households	Electrified as		
No.		Crores)	Crores)	Sanctioned	on 18.07.2024		
Α.	Addl. HHs Sanctioned un						
1	Rajasthan	459.18	275.51	1,90,959	62,160		
2	Meghalaya	435.70	392.13	50,501	0		
3	Mizoram	68.94	62.04	13,715	0		
4	Nagaland	65.10	58.59	10,398	0		
5	Uttar Pradesh	931.04	558.62	2,51,487	0		
6	Andhra Pradesh	49.24	29.54	15,475	11,384		
7	Jharkhand	7.47	4.48	872	0		
8	Jammu & Kashmir	14.96	13.46	1,936	0		
9	Bihar	119.57	71.74	21,658	0		
10	Assam	785.55	706.99	1,27,111	0		
	Total (A)	2,936.75	2,173.12	6,84,112	73,544		
В.							
1	Himachal Pradesh	6.08	5.47	3,536	0		
2	Arunachal Pradesh	20.18	18.16	1,683	0		
3	Uttarakhand	13.08	11.77	1,154	0		
	Total (B)	39.34	35.40	6,373			
C.	Household Electrification	n through Grid	Connectivity	under PM-JAN	MAN		
	Sanctioned under RDSS						
1	Andhra Pradesh	88.71	53.23	25,054	22,245		
2	Chhattisgarh	38.17	22.90	7,077	3,172		
3	Jharkhand	53.39	32.03	9,134	0		
4	Madhya Pradesh	136.07	81.65	27,358	7,517		
5	Maharashtra	26.61	15.96	8,556	8,556		
6	Rajasthan	40.34	24.20	17,633	9,815		
7	Karnataka	3.77	2.26	1,615	811		
8	Kerala	0.86	0.52	345	303		
9	Tamil Nadu	29.89	17.94	10,673	4,781		
10	Telangana	6.79	4.07	3,884	3,862		
11	Tripura	61.52	55.37	11,664	2,367		
12	Uttarakhand	0.41	0.37	221	667		
13	Uttar Pradesh	1.10	0.66	316	157		
	Total (C)	487.63	311.15	1,23,530	64,253		
	Grand Total (A+B+C)	3,463.72	2,519.67	8,14,015	1,37,797		
